श्री जे अार कपुर : इन वर्षी में किस प्रदेश में अथवा किस पोस्टल केन्द्र में सब से अधिक गबन हुआ है ?

†[SHRI J. R. KAPOOR: During these years, in which State or the postal centre have defalcations been the heaviest?l

श्री राज बहादुर: प्रदेशों के सम्बन्ध में में नहीं कह सकता कि किन प्रदेशों में सब से अधिक हुआ है।

†[SHRI RAJ BAHADUR: I cannot say as to in which State defalcations have been the heaviest.]

SHRI M. VALIULLA: Is it not a fact that, although the defalcations are increasing year by year, the convictions are becoming fewer and fewer?

SHRI RAJ BAHADUR: That cannot be taken as a fact.

SHRI M. VALIULLA: Is it not a fact that the convictions in 1948-49 were 25 per cent., in 1949-50 16.8 per cent., in 1950-51 16-3 per cent. and in 1951-52 13.6 per cent.?

They are SHRI RAJ BAHADUR: fluctuating year by year; I do not deny

SHRI M. VALIULLA: May I know why the convictions are becoming fewer and fewer?

SHRI RAJ BAHADUR: I think the hon. Member should address that question to the Home Minister.

PREVENTION OF JUVENILE SMOKING AND Institution of Degree Course in AYURVEDIC AND HOMCEOPATHIC SYS-TEMS.

*177. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) which of the States have implemented the recommendations of the Central Council of Health regarding the prevention of smoking by juveniles;

- (b) when the postponed question of the institution of degree course in Avurvedic and Homæopathic systems of medicines will be taken into consideration by the above Council: and
- (c) for how long this degree course question has been pending with Government?

MR. CHAIRMAN: You can answer part (a). Parts (b) and (c) are on a different topic and may be taken up separately.

THE DEPUTY MINISTER FOR. HEALTH (SHRIMATI M. CHANDRASE-KHAR): (a) The information required is being collected and will be laid on the Table of the House in due course.

SHRI M. VALIULLA: Were any instructions sent to the States to that juvenile smoking was prohibited?

SHRIMATI M. CHANDRASEKHAR: The Central Council of Health riet in January this year and after a report was received from the Council, it was sent to the States, and they have taken their time over it. Some States have sent in their replies and some are yet to reply.

DR. P. C. MITRA: Is there any proposal for opening a Honceopathic College anywhere?

SHRIMATI M. CHANDRASEKHAR: This is a question about juvenile smoking. If the hon. Member puts a separate question, I will answer it.

SHRI K. C. GEORGE: Is the Government aware that a strike is going on in the Trivandrum Ayurvedic College over the recognition issue?

Mr. CHAIRMAN: That does not come under juvenile smoking. I said that (b) and (c) were on a different topic and that they might be taken up separately.

SHRI M. VALIULLA: May I know if. the State Governments fulfil any of the Health Ministry's instructions?

[†]English translation of the above.

Mr. CHAIRMAN: If they do not fulfil, what penal steps have you taken against the States Governments?

(No reply.)

SHRI M. VALIULLA: Is it not a fact that Government have got a comprehensive Bill under contemplation?

SHRIMATI M. CHANDRASEKHAR: No, Sir.

Shri M. VALIULLA: One of the resolutions passed by the Central Council is that they want that comprehensive health legislation should be brought in.

Shrimati M. CHANDRASEKHAR: The Council felt that steps should be taken to prevent juvenile smoking and some legislation should be brought in by every State. That was the recommendation of the Council this year.

Shri M. VALIULLA: From the report of the Ministry for 1952-53, I find that the Council at its meeting held at Hyderabad passed a resolution that comprehensive legislation on public health and environmental hygiene should be brought in.

MR. CHAIRMAN: Including smoking by juveniles. Now we proceed to (b) and (c).

SHRIMATI M. CHANDRASEKHAR: (b) The matter will be considered by the Central Council of Health at its next meeting, which is likely to be held early next year.

(c) For over four years.

SHRI M. VALIULLA: If this matter has been pending for the last four years, why can it not be held this year? Why next year?

(No reply.)

Shri K. C. GEORGE. May I know, Sir, whether the Government is aware that the students of the Ayurvedic College in Trivandrum are greatly agitated over this question and that every year they go on strike on this issue of the recognition of their degree course?

Shrimati M. Chandrasekhar: This was taken up last year. There was agreement among certain States to have one kind of course. There were other States who preferred to have their own way. Unless we take a firm decision on this we cannot give an answer to this.

DR. P. C. MITRA: Is there any proposal to open a Homœopathic College in any State?

Shrimati M. CHANDRASEKHAR: There is no proposal. There was a proposal to amalgamate three colleges in Calcutta, but there was no agreement reached. So it is pending.

Khwaja INAIT ULLAH: Will Government take the Unani system also into consideration along with the Ayurvedic and Homeopathic systems?

SHRIMATI M. CHANDRASEKHAR: It is considered to be taken together with Ayurvedic system of medicine.

SHRI B. K. P. SINHA: Are there any non-allopaths in the Central Council? If so, what is their proportion as compared with the allopaths?

Shrimati M. CHANDRASEKHAR: The Council consists of the Health Ministers of all the States as members with the Health Minister of the Union as the Chairman.

Mr. CHAIRMAN: They are neither allopaths nor non-allopaths.

USE OF LOW GRADE COAL BY THE RAIL-WAYS

*178. SHRI M. VALIULI.A: Will the Minister for RAILWAYS be pleased to state the various measures adopted by Government to make the coal of lesser grade popular with the Bailways with a view to saving metallurgical coal?

THE DEPUTY MINISTER FOR RAIL-WAYS AND TRANSPORT (SHRI O. V. ALAGESAN): A statement containing